

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 05
CP No. (IB)-27/95/JPR/2021
Under Section 95 of IBC, 2016

In the matter of:

Shapoorji Pallonji Finance Pvt. Ltd.

...Petitioner

Versus

Ajay Kumar Singh

... Respondent

ORDER

The matter is reposted for hearing on 17.06.2021.

.Sd-

for Assistant Registrar

June 15, 2021